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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017


NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel

V/s.

Oscar Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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17	Ms. Sanah Khambhati i/b M/s. Wadia Ghandy & Co.	Advocate for Respondent 2 2 3	
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Pankaj Pandey

Adv. for Pet.



ORDER

TCP 10/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)